

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHILPI CABLE TECHNOLOGIES LIMITED Date of Commencement of Liquidation: 01-05-2019; List of Stakeholders as on Date: 20-06-2021; Name of IP: Mr. Huzefa Fakhri Sitabkhan; Process Number: 1; Last 5 digit of registration number: 10115

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	43453344.25	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	66707401	0	0	0	NA
3	Secured financial creditors	17	13408904408	17	13408733082	0	171326	0	Annexure 3
4	Unsecured financial creditors	15	4824381078	14	4384446368	0	439934711	0	Annexure 4
5	Operational creditors (Workmen)	82	6162554	82	4467643	0	1694911	0	Annexure 5
6	Operational creditors (Employees)	62	27435301	61	19434964	0	8000337	0	Annexure 6
7	Operational creditors (Government Dues)	8	14128329660	7	13951535321	0	176794339	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	123	4017134677	117	3661020381	0	356114295	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	1602670	6	1252908	0	349762	0	Annexure 9
Total		314	36413950348	304	35541051412.25	0	983059681	0	